Presence of chemicals in Cold drinks

†1796. SHRI RAMDAS ATHAWALE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether various types of chemicals and other compound matters are used in Pepsi Cola, Coca Cola and in similar cold drinks;
 - (b) if so, the names of these chemicals and their quantity;
- (c) whether such materials used in these cold drinks are vary harmful for health;
 and
- (d) whether all chemicals and compound materials used in these cold drinks have been tested?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) to (d) The Food Business Operates are obliged to manufacture their products in conformity with the standards prescribed under the Food Safety and Standards Act, 2006 in terms of Section 26 of the FSS Act, 2006. The products mentioned in the question are covered under the Non-alcoholic Carbonated Beverages category, for which Standards have been prescribed under sub- regulation 2.10.6 (1) of Food Safety and Standards (Food Product Standards & Food Additives) Regulation, 2011. The food product are tested and analyzed for parameters as prescribed in the said Regulation.

Blood Banks in the country

1797.SHRIMATI SASIKALA PUSHPA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of blood banks functioning in the country, as on date, Statewise;
- (b) whether it is a fact that there are a large number of districts without even a single blood bank;
 - (c) if so, the details of such districts, State-wise; and
- (d) the steps taken by Government to have at least one blood bank in each district of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK): (a) The list of blood banks as per information submitted by DCG(I) is given in the Statement-I (See below).

[†]Original notice of the question was received in Hindi.

- (b) and (c) Out of total of 675 districts in the country, 76 districts do not have a blood bank. Of these, blood storage centres are functioning at 10 districts and 23 districts are awaiting blood bank license. The details of such districts, State-wise is given in the Statement-II (*See* below).
- (d) Public health is a state subject. Under the National Health Mission, states are being supported to strengthen their health care system including for setting up of blood banks and blood storage centers with a focus on underserved areas of the country, based on the proposals received from the States/UTs.

Statement-I
List of licensed blood banks in India * (February, 2015)

Sl. No. Name of State		Public including Govt. Blood	Private including charitable	Total
1	2	Banks	trust Blood Bank	E
1 1.	2 Andaman and Nicobar Islands	02	01	5
2.	Andhra Pradesh	32	89	121
3.	Arunachal Pradesh **	07	01	08
4.	Assam	36	26	62
5.	Bihar **	33	31	64
5.	Chandigarh	03	01	04
7.	Chhattisgarh	20	29	49
8.	Dadra and Nagar Haveli	=	01	01
9.	Daman and Diu	01	<u>"</u>	01
10.	NCT of Delhi	22	47	69
l 1.	Goa	03	02	05
12.	Gujarat	27	107	134
13.	Haryana	26	50	76
14.	Himachal Pradesh	16	02	18
15.	Jammu and Kashmir	27	03	30
16.	Jharkhand	25	20	45

Writte	en Answers to	[12 May, 2015]	Unstarr	ed Questions	169
1	2	3	4	5	
17.	Karnataka	40	146	186	
18.	Kerala	42	132	174	
19.	Lakshadweep	01	00	01	
20.	Madhya Pradesh **	59	83	142	
21.	Maharashtra **	74	235	309	
22.	Manipur	04	01	05	
23.	Meghalaya	05	02	07	
24.	Mizoram **	07	02	09	
25.	Nagaland **	05	20	05	
26.	Odisha **	67	19	86	
27.	Pondicherry	03	09	12	
28.	Punjab	48	51	99	
29.	Rajasthan **	48	47	95	
30.	Sikkim	02	01	03	
31.	Tamil Nadu	100	190	190	
32.	Telangana **	29	102	131	
33.	Tripura	06	02	08	
34.	Uttar Pradesh **	100	142	242	
35.	Uttarkhand	19	08	27	
36.	West Bengal	76	38	114	
	Total	1015	1620	2635	

^{**} Data up to July 2014

Statement-II

Districts without blood bank in India State / UT-wise

Sl.No	State	District	
1.	Uttar Pradesh (4)	Amethi	
		Hapur	
		Shamli	

170	Written Answers to	[RAJYA SABHA]	Unstarred Questions
Sl.No	State]	District
		3	Sambhal
2.	Jharkhand (8)		Chatra
]	Pakur
			Godda
			Jamtara
		1	Khunti
		1	Ramgarh
		;	Seraikela-Kharsawan
3.	Uttarakhand (4)	1	Bageswar
]	Rudraprayag
		î	Tehri
			Champawat
4	Madhya Pradesh (2)	ì	Anoopur
		i i	Ashok Nagar
5	Karnataka (3)		Gadag
]	Ramnagar
		9	Yadgiri
6	Assam (4)]	Baksa
		1	Udalguri
			Chirang
		Ì	Kamrup
7.	Manipur (5)	3	Senapati
]	Bishnupur
		1	Ukhrul
			Chandel
		• 8	Tamenglong
8.	Meghalaya (8)	7	West Khasi Hills
			South West Khasi Hills

Sl.No	State	District	
		East Jaintia Hills	
		Ri Bhoi	
		East Garo Hills	
		South West Garo Hills	
		North Garo Hills	
		South Garo Hills	
9.	Arunachal Pradesh (5)	West Kameng	
		Kurung Kumey	
		Dibang Valley	
		Anjaw	
		Tirap	
10	Nagaland (3)	Peren	
		Kiphire	
		Longlen	
11.	Sikkim (2)	West Sikkim	
		North Sikkim	
12	Tripura (3)	Sepahijala	
		Khowai	
		South Tripura	
13.	Bihar (6)	Sadar Hospital, Arwal	
		Sadar Hospital, Araria	
		Sadar Hospital Banka	
		Sadar Hospital Supaul	
		Sadar Hospital Sheohar	
		Sadar Hospital Motihari (East Champaran)	
14	Tamil Nadu (1)	Ariyalur	
15	Chhattisgarh (14)	Raipur	

172	Written Answers to	[RAJYA SABHA]	Unstarred Questions
Sl.No	State	District	
		Jashpur	
		Janjgir	
		Gariyabano	1
		Balod	
		Bemetara	
		Surajpur	
		Balrampur	
		Mungeli	
		Bijapur	
		Kondagaon	1
		Narayanpu	r
		Sukma	
		Baloda Baz	ear
16.	Gujarat (4)	Mahisagar	
		Chotta Uda	ipur
		Narmada	
		Dang	
20	Himachal Pradesh (1)	Lahaul and	Spiti

Emergency facilities in CGHS dispensaries

 $\dagger 1798.$ SHRI NARENDRA KUMAR KASHYAP : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether all the medicines needed in emergency cases are available in CGHS dispensaries throughout the country; if so, the details thereof;
- (b) whether Government has received complaints regarding shortage of medicines in CGHS dispensaries in various States/ Union Territories including Delhi and if so, the State-wise and the Union Territory wise details thereof for each of the last three years and the current year; and

[†]Original notice of the question was received in Hindi.